

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:1634
ANSWERED ON:11.03.2008
MINERAL BASED INDUSTRY IN ORISSA
Nayak Shri Ananta

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the Union Government has received any proposals from the State Governments particularly, Orissa for setting up mineral-based industries in the country;
- (b) if so, the details thereof along with the status of such proposals, State-wise; and
- (c) the steps taken by the Government to clear such pending proposals?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY(SHRI ASHWANI KUMAR)

(a) to (c): No proposal from the State Governments particularly from Orissa has been received by Department of Industrial Policy & Promotion for setting up of mineral based industries. Presently approval in the form of Industrial Licence is required only for setting up of industries in

(i) Alcoholic Drinks;

(ii) Cigars & Cigarettes;

(iii) Electronic Aerospace and Defence Equipments;

(iv) Industrial Explosives; and

(v) Hazardous Chemicals sectors. For other sectors, investors are required to file Industrial Entrepreneur Memorandum (IEM)/application for Industrial Licence (IL) for setting up of an Industry. Investment decisions, including the choice of location of industrial units, are taken by the entrepreneurs based on techno economic considerations, which in turn also takes into consideration the initiatives taken by the State Government by way of providing basic infrastructural facilities and other incentives.